



\$~28 IN THE HIGH COURT OF DELHI AT NEW DELHI * W.P.(C) 10587/2009 & CM No. 14764/2013 +SANAT PRODUCTS LTD. Petitioner Mr. Sudhir Makkar, Sr. Adv. with Through: Ms. Meenakshi Singh, Ms. Soumya Gupta and Mr. Harsh Prakash, Advocates versus UOI & ANR. Respondents Mr. R.V. Singh, Adv. for R-1 Through: Mr. Nimit Mathur, Adv. for R-5 **CORAM:** HON'BLE MR. JUSTICE SANJEEV SACHDEVA <u>ORDER</u>

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Learned Senior Counsel for the petitioner submits that the respondent no. 5 has passed away recently. He prays for some time to take appropriate steps to bring on record the legal heirs.

At request, renotify on 16.01.2017.

08.11.2016

SANJEEV SACHDEVA, J

NOVEMBER 08, 2016 'rs'